

†[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Government of Madhya Pradesh has brought to the notice of the Central Government eight accidents which are reported to have occurred in the three years between 1974 and 1977 owing to firing in the range near Ghati village. As a result of these accidents, six persons are reported to have died and four injured.

(b) and (c) A request has been received from the State Government to shift the firing range to another site and also to grant financial assistance to the injured and the families of the deceased persons. The request is being examined. In some cases financial assistance has already been sanctioned by the Central Government on humanitarian considerations.]

#### Coir Industry

718. SHRI S. KUMARAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Kerala Government has submitted Rs. 38 crore scheme to the Central Government for reorganisation of the coir industry in that State;

(b) if so, what are the details of the scheme;

(c) what action Government have taken or propose to take thereon; and

(d) what is the financial assistance extended by the Central Government so far to the State for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY KUMARI ABHA MAITI: (a) No, Sir.

(b) and (c) Do not arise.

(d) For the Fifth Plan period the State Government formulated a proposal for an integrated coir development scheme with an outlay of Rs.

41.72 crores. In consultation with the Planning Commission, an outlay of Rs. 15 crores was considered to be adequate, which included a State Plan allocation of Rs. 12 crores and financial assistance from the Centre to the extent of Rs. 3 crores. The amount of Central assistance was later raised to Rs. 4.31 crores in the light of subsequent discussions. The funds allocated under Central assistance have been released to the State.

#### Organising of Film Festivals in Orissa

719. SHRI BHAIKAB CHANDRA MAHANTI:  
SHRI HAREKRUSHNA MALLICK;  
SHRI DHANESHWAR MAJHI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that after 1975, no film festival sponsored by his Ministry either directly or under any bilateral cultural agreement with foreign countries has been arranged in Orissa;

(b) what are the names of the places in the country where film festivals have been organised by his Ministry since January, 1976; and

(c) what is the criterion followed by his Ministry in organising such film festivals at places other than the metropolitan cities in the country?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) No, Sir. A festival of films from the U.S.S.R was organised under the Cultural Exchange Programme at Cuttack in April-May, 1976.

(b) (i) International Film Festivals organised in India.

1. Bombay, January, 1976.

2. Delhi, January, 1977.

3. Madras, January, 1978.

†[ ] English translation.

## (ii) Film festivals organised in India under Cultural Exchange Programme :-

Country	Year	Places where Festival Organised.
U.S.S.R.	1976	Cuttack and Ranchi.
Hungary	1976	Gauhati and Jamshedpur.
France	1976	Delhi, Calcutta, Bangalore and Lucknow.
Algeria	1977	Delhi, Pune, Madras and Calcutta.
Vietnam	1977	Delhi and Madras.
U.S.S.R.	1977	Delhi, Bombay, Bokaro, Trivandrum and Chandigarh.
Japan	1977	Delhi and Bombay.
Romania	1978	Delhi
Czechoslovakia	1978	Delhi, Hyderabad, Jaipur, Madras and Chandigarh.

(c) The International Film Festivals in India are generally held in metropolitan cities because of availability of International air-port facilities and large theatre complexes. As for the festivals under the Cultural Exchange Programme, attempts are made to organise them at one or two important cities, in addition to Delhi, in consultation with the country sponsoring the festivals.

#### Sex and violence in Indian Films

720. SHRI JAGDISH JOSHI;  
SHRI KHURSHED ALAM  
KHAN;  
PROF. N. M. KAMBLE;  
SHRI PIARE LALL KUREEL  
ur, PIARE LALL TALIB:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that the exhibition of sex and violence in Indian films is having a very unhealthy effect on the character and the morality of the youth of the country;

(b) if so, what steps Government propose to take to prohibit the exhibition of such films so as to check the evil influence of such films on the minds of the youth?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) All films are examined by the Board of Film Censors in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder in January, 1978. According to the guidelines the Board have to ensure that there are no scenes of unjustified violence, vulgarity, obscenity and depravity which might offend human sensibilities. During 1977-78, the Board of Film Censors and its Advisory Panels have been reconstituted with eminent people from various walks of life who can judge the effect of films on the public mind. The Board also meets once in three months to review their certification activities. However, malpractices in exhibition of films came to the notice of the Government wherein instances of exhibition of uncensored films, banned films, films with forged censor certificate, interpolated films containing censored portions were noticed. These have been brought to the notice of the Chief Ministers/Information Ministers for strict enforcement of